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**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

**BEFORE
HON'BLE SHRI JUSTICE PRANAY VERMA**

ON THE 18th OF MARCH, 2024

WRIT PETITION No. 10162 of 2010

BETWEEN:-

**FACTORY MANAGER PREMIER INDUSTRIES (INDIA)
LTD. 45/47, INDUSTRIAL ESTATE AB ROAD DEWAS
(MADHYA PRADESH)**

.....PETITIONER

(NONE FOR THE PETITIONER)

AND

**OIL AND MILK MAZDOOR UNION 130, LIG VIKAS
NAGAR DEWAS THR. GENERAL SECRETARY (MADHYA
PRADESH)**

.....RESPONDENTS

*This petition coming on for admission this day, the court passed the
following:*

ORDER

None for the petitioner even when the matter is taken up in the second round.

None had appeared on behalf of the petitioner on 11.03.2024 also despite the matter having been taken up in the second round.

It is apparent that the petitioner is no longer interested in prosecution of this petition, which is consequently dismissed for want of prosecution.

(PRANAY VERMA)

Shilpa

